## [श्री भुपेंद्र यादव]

की जा रही है, बल्कि विशेष रूप से सीमावर्ती क्षेत्रों में हमारी सेना के जो जवान हैं, जो बहुत तत्परता के साथ इसके खिलाफ और देश की रक्षा के लिए सक्रिय हैं, उनके खिलाफ भी एक प्रकार से दुष्प्रचार किया जा रहा है। अभी सरकार के द्वारा इस संबंध में काफी अच्छे प्रयास किए गए हैं और "दैनिक हिन्दुस्तान" समाचार-पत्र का जो 19 जुलाई का समाचार है, उसके द्वारा ध्यान में आया है कि सरकार ने ऐसी 268 वेबसाइटस की पहचान की है। इसलिए आज इस बात की आवश्यकता है कि ये सारी जो वेबसाइट्स हैं, इनको तुरंत प्रतिबंधित किया जाए और न केवल प्रतिबंधित किया जाए, बल्कि एक ऐसी व्यापक व्यवस्था बनाई जाए, जो कम से देश की एकता और अखंडता, देश के जो हमारे सैन्य-बल हैं उनके खिलाफ जो एक पूरा कुचक्र का माहौल तैयार किया जा रहा है, उस कूचक्र के माहौल को खत्म किया जाए, जो देश के खिलाफ एक किरम का आक्रमण है। इसलिए मैं आपके माध्यम से और इस सदन के माध्यम से, इस देश की इच्छा शक्ति के माध्यम से यही आग्रह करना चाहूंगा। वैसे तो सरकार के द्वारा इस विषय में तूरंत प्रतिबंध के कदम उठाए गए होंगे और सरकार के द्वारा जो किया गया कार्य है, उससे मैं चाहता हूँ कि देश का राजनैतिक मत जुड़े, ताकि देश की एकता और अखंडता के लिए हमारे जो सैन्य-बल काम कर रहे हैं, देश की सीमा पर जो नौजवान हैं, उनको तोड़ने का जो प्रयास हो रहा है, उसका मुंहतोड़ जवाब हिन्दुस्तान द्वारा दिया जा सके। मैं समझता हूँ कि सभी लोग पुरे देश की एकता और अखंडता के लिए इस पर अपना समर्थन देंगे, धन्यवाद।

- डा. प्रभाकर कोरे (कर्णाटक)ः सर, मैं इस विषय से अपने को संबद्ध करता हूँ।
- श्री मेघराज जैन (मध्य प्रदेश): सर, मैं भी इस विषय से अपने को संबद्ध करता हूँ।
- श्री बसावाराज पाटिल (कर्णाटक): सर, मैं भी इस विषय से अपने को संबद्ध करता हूँ।
- श्री रणविजय सिंह जूदेव (छत्तीसगढ़): सर, मैं भी इस विषय से अपने को संबद्ध करता हूँ।

## Death of tribals of Madhya Pradesh working in Gujarat due to Silicosis disease

SHRI D. P. TRIPATHI (Maharashtra): Hon. Deputy Chairman, Sir, I am raising a matter of great public importance because it concerns the health and life of tribal workers. According to a study, in the last ten years, 589 workers from three districts of Madhya Pradesh including Dhar and Jhabua have died because of the disease called Silicosis, while working in the quartz crushing factories in Gujarat. In three districts of Gujarat, namely, Kheda, Vadodara and Panchmahal, many workers go from Madhya Pradesh, because of the distress migration of tribals, and work in these quartz crushing factories. This disease, which is caused by inhaling the dust of silica, is not even registered properly. Because it is an occupational disease — it is while working that they get this disease — there are attempts where the doctors don't register this disease as Silicosis but in some other name so that the workers don't get the treatment. Therefore, I want the Government to take note of this because this does not merely concern the State of Gujarat and Madhya Pradesh. These workers are tribals and, in Jharkhand also, the same problem of Silicosis is there. In Odisha

also, in these quartz crushing factories, this is a serious problem. According to many studies by the NGOs, there are problems about treatment, especially, in the tribal areas because these workers don't have money. There is no attempt in this regard by any Government, especially, by these quartz crushing factories, as they are responsible for the health of their workers. And, nowhere has any action been taken against any quartz crushing factory. Now, this is a very serious matter. There is an organization called the Silicosis Pedit Sangh who is organizing workers who are affected by this. Its leader, Nidhi, has said that more than 3,000 workers working in the three districts of Gujarat are affected and many of them are on the verge of death and there is no action by the Government as yet. This is a very serious matter and, therefore, we must consult these worker's organizations which are fighting against this very fierce disease called Silicosis and try and make all corrective efforts in these factories so that they don't inhale the dust of silica. I am surprised why no Government has taken any action in this regard. I studied this matter thoroughly and I have come to conclusion that if we do not....

MR. DEPUTY CHAIRMAN: Time over ...(Time Bell rings)...

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRIMATI KANIMOZHI (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI MADHUSUDAN MISTRY (Gujarat): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI D. BANDYOPADHYAY (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

PROF. M. V. RAJEEV GOWDA (Karnataka): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI VIVEK K. TANKHA (Madhya Pradesh): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI DIGVIJAYA SINGH (Madhya Pradesh): Sir, I too associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Now, Shri Shwait Malik. ...(Interruptions)... Shri Shwait Malik is absent. Now, Shri Tapan Kumar Sen. ...(Interruptions)... Shri Tapan Kumar Sen, I am calling you for your Zero Hour Submission. ...(Interruptions)... For your Zero Hour Submission, Shri Tapan Kumar Sen. ...(Interruptions)...